F. No. A.12026/12/2013-Admn.1(LA)-Part(1) Government of India Ministry of Law & Justice Department of Legal Affairs

4th floor, Shastri Bhawan, New Delhi Dated the 27th December, 2023

OPFICE MEMORANDUM

Subject:- Seeking comments/views/suggestions from Stakeholders on Amendment of Recruitment Rules for the post of Staff Car Driver in the Department of Legal Affairs-reg

The undersigned is directed to say that as per DoPT's O.M. No. AB-14017/61/2008-Estt(RR) dated 13.10.2015, the framing/Amendment of Recruitment Rules are to be uploaded on the website of respective Ministries/Departments for 30 Days inviting comments from the stakeholders. Accordingly, the draft Recruitment Rules for the post of Staff Car Driver in Department of Legal Affairs are uploaded on the official website of Department of Legal Affairs for information of stakeholders. The stakeholders may furnish their comments, if any, to Admn-I (LA) Section [email: admin1-la@nic.in] within a period of 30 Days from the date of its uploading on the website. In case, no comments are received till then, the Department will proceed further for taking necessary action for amendment of the aforementioned draft Recruitment Rules.

(V. S. Chauhan)

Under Secretary to the Govt. of India

Tel. 2338 3634

Encl:-As above

To

(1) All stakeholders concerned.

(2) NIC Cell with a request to upload the draft Recruitment Rules on the website of the Department of Legal Affairs.

(To be published in Part-II, Section-3, Sub-section (i) of the Gazette of India)

MINISTRY OF LAW AND JUSTICE (Department of Legal Affairs) New Delhi, the December, 2023

- G. S. R. No.

 In exercise of the powers conferred by the proviso to the article 309 of the Constitution and in supersession of the Ministry of Law & Justice, Department of Legal Affairs (Staff Car Drivers) Recruitment Rules, 2002, except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to the posts of Staff Car Drivers in the Ministry of Law & Justice, Department of Legal Affairs, namely:-
- 1. Short title and commencement:- (i) These rules may be called the Ministry of Law & Justice, Department of Legal Affairs, (Staff Car Drivers) Recruitment Rules, 2023;
 - (ii) They shall come into force on the date of their publication in the Official Gazette.
- 2. **Application:-** These rules shall apply to the post specified in column 1 of the schedule annexed to these rules.
- 3. **Number of posts, classification and scale of pay:-** The number of the said posts, their classification and the scales of pay attached thereto, shall be specified in Column 2 to 4 of the Schedule annexed to these rules.
- 4. **Method or recruitment, age limit and qualifications etc:-** The method of recruitment to the said posts, age limit, qualifications and other matters relating thereto, shall be as specified in columns 5 to 13 of the said Schedule.
- 5. **Disqualification:-** No person,-
 - (a) who has entered into or contracted a marriage with a person having a spouse living; or
 - (b) who, having a spouse living, has entered into or contracted a marriage with any person

shall be eligible for appointment to the said post:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

- 6. **Power to relax:-** Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reason to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.
- 7. **Saving:-** Nothing in these rules shall effect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, Scheduled Tribes, Ex-servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE

Name of	Number of	Classification	Pay Band and	Whether	Age limit for direct recruits	Educational and other	Whether age and
post	post		Grade Pay/ Pay	selection		qualifications required for	educational
-311-			Scale	post or non-		direct recruits	qualifications
				selection	,		prescribed for direct
_			[Pay Level in	post			recruits will apply in
			Pay Matrix]				case of promotes.
1	2	3	4	5	6	7	8
Staff Car	4 * (2023)	General Central	Level-2	Not	18-25 Years* (Relaxable for	Essential:	Not Applicable
Driver		Service Group	(Rs.19,900-	Applicable	Government Servants up to 40	(i) Possession of a valid driving	
(Ordinary	* Subject to	'C', Non-	63,200) in the Pay		years in accordance with the	license for motor cars;	
Grade)	variation	Gazetted, Non-	Matrix		instructions or orders issued by	(ii) Knowledge of motor	
	dependent on	Ministerial			the Central Government)	mechanism (The candidate	
	workload				Note: The Crucial date for	should be able to remove minor-	
					determining the age limit shall be	defects in vehicle);	
					the closing date for receipt of	(iii) Experience of driving a	d d
					applications from candidates in	motor car for atleast 3 years; and	
					India (and not the closing date	(iv) Pass in 10 th Standard.	
			-		prescribed for those in Assam,		
					Meghalaya, Arunachal Pradesh,	Desirable;	
					Mizoram, Manipur, Nagaland,	3 years' service as Home Guard/	
					Tripura, Sikkim, Ladakh division	Civil Volunteers.	
1 12					of UT of Ladakh, Lahaul & Spiti	.00	
					District and Pangi Sub Division	Note 1: The qualification	
					of Chamba District of Himachal		
					Pradesh, Andaman & Nicobar		1
					Islands of Lakshadweep)	competent authority.	

		* If the 'Direct Recruitment' is to be made by 'Direct Open Competitive Examination', the age limit would be 18-27 years.		
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Period of probation, if any	Method of recruitment whether by direct recruitment or by promotion or by deputation/ absorption and percentage of the vacancies to be filled by various methods.	In case of recruitment/ deputation/ absorption, grades from which promotion/ deputation/ absorption to be made	If a Departmental Promotion Committee exists, what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment.
9	10	11	12	13
Two years for direct	Deputation/ absorption failing which	Deputation/ Absorption:	Group 'C'	Not Applicable
recruits or re-employed	by direct recruitment.	From amongst the regular Dispatch Rider (Group C) and Group	Departmental	
		C employees in Pay Band-1 Rs.5200-20200 Grade Pay Rs.1800	Confirmation	
	For Armed Forces Personnel:	[Level-1 (Rs.18000-56900) in the Pay Matrix] in the Department	Committee for	
	Deputation/ re-employment	of Legal Affairs who possess valid Driving License for Motor	considering	
		Cars on the basis of a Driving Test to assess the competence to	confirmation cases	
		drive Motor Cars failing which from the officials holding the post	*	
	,	of Dispatch Rider on regular basis or regular Group C employees	Group 'C'	
		in Pay Band-1 Rs.5200-20200 Grade Pay Rs.1800 [Level-1	Departmental	
		(Rs.18000-56900) in the Pay Matrix] in other Ministries of the	Confirmation	
		Central Government who fulfill the necessary qualifications as	Committee for	
		mentioned in column 7.	considering	
	1 T		confirmation:	
		Deputation/ re-employment for Armed Forces Personnel:		
			1. Deputy Secretary/	×
		The Armed Forces Personnel due to retire or who are to be	0	
		transferred to reserve within a period of one year and having the		. 7
		requisite experience and qualifications prescribed shall also be		
*		considered. Such persons would be given deputation terms up to	Affairs - Chairperson	

	the date on which they are due for release from the Armed		
	Forces; thereafter they may be continued on re-employment.	2. Under Secretary in-	
		charge (Administration)	
	Note: The period of deputation including the period of		
	deputation in another ex-cadre post held immediately preceding	Legal Affairs - Member	
	this appointment in the same or some other organization/		
	Department of the Central Government shall ordinarily no		
	exceed three years. The maximum age limit for appointment by		
	deputation absorption shall be 'Not exceeding 56 years' as on the		
	closing date of receipt of applications.	Scheduled tribe of the	
		rank of Under	
		Secretary/ Assistant	
		Legal Adviser- Member	

Name of post	Number of post	Classification	Pay Band and Grade Pay/ Pay Scale [Pay Level in Pay Matrix]	Whether selection post or non- selection post	Age limit for direct recruits	Educational and other qualifications required for direct recruits	Whether age and educational qualifications prescribed for direct recruits will apply in
1		2					case of promotes.
1	2	3	4	5	6	7	8
Staff Car	4 * (2023)	General Central		Non-Selection	Not Applicable	Not Applicable	Not Applicable
Driver		Service Group 'C',	Level-4 (Rs.25,500-			the state of the s	3500
Grade-II	* Subject to	Non-Gazetted,	81,100) in Pay Matrix				
	variation	Non-Ministerial					
	dependent on						
	workload						

Period of probation, if any		In case of recruitment/ deputation/ absorption, grades from which promotion/ deputation/ absorption to be made	If a Departmental Promotion Committee exists, what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making
9	10	11	12	recruitment.
Not Applicable	Promotion	Promotion: Staff Car Driver (Ordinary Grade) in Pay Band- 1 Rs.5200-20200 Grade Pay Rs.1900 [Level-2 (Rs.19900-63200) in the Pay Matrix] with 9 years of regular service in the grade and have passed the trade test, specified by the Government	Group 'C' Departmental Promotion Committee for considering promotion: 1. Deputy Secretary/ Director in-charge (Administration) in the Department of	

			3. Co-opted Member preferably belonging to Scheduled Caste or Scheduled tribe of the rank of Under Secretary/ Assistant Legal Adviser-Member	
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Name of post	Number of Post	Classification	Pay Band and Grade Pay/ Pay Scale [Pay Level in Pay Matrix]	Whether selection post or non- selection post	Age limit for direct recruits	Educational and other qualifications required for direct recruits	Whether age and educational qualifications prescribed for direct recruits will apply in
1	2	3	4	5	6	7	case of promotes.
Staff Car Driver Grade-I	5 * (2023) * Subject to variation dependent on workload	General Central Service Group 'C', Non-Gazetted, Non-Ministerial	,	Non-Selection	Not Applicable	Not Applicable	Not Applicable
	workload		Matrix]				

Period of probation, if	Method of recruitment whether by direct recruitment or by promotion	In case of recruitment/ deputation/ absorption, grades from which promotion/	If a Departmental Promotion Committee exists, what is its	Circumstances in which Union
any	or by deputation/ absorption and	deputation/ absorption to be made	composition	Public Service
	percentage of the vacancies to be			Commission is to
_	filled by various methods.			be consulted in
				making
				recruitment.
9	10	11	12	13
Not Applicable	Promotion	Promotion:	Group 'C' Departmental Promotion	Not Applicable
		Staff Car Driver Grade-II in Pay Band-1	Committee for considering promotion:	
*		Rs.5200-20200 Grade Pay Rs.2400 [Level-4		
		(Rs.25500-81100) in the Pay Matrix] with 6	1. Deputy Secretary/ Director in-charge	
		years of regular service in the grade or with a	(Administration) in the Department of	
-	3	combined service of 15 years in Staff Car Driver	Legal Affairs - Chairperson	
		Grade-II and Staff Car Driver (Ordinary		
		Grade); and have passed the trade test, specified		
		by the Government	•,	

	2. Under Secretary in-charge (Administration) in the Department of Legal Affairs - Member
	3. Co-opted Member preferably belonging to Scheduled Caste or Scheduled tribe of the rank of Under Secretary/ Assistant Legal Adviser- Member

Name of post	Number of post	Classification	Pay Band and Grade Pay/ Pay Scale [Pay Level in Pay Matrix]	Whether selection post or non- selection post	Age limit for direct recruits	Educational and other qualifications required for direct recruits	Whether age and educational qualifications prescribed for direct recruits will apply in case of promotes.
1	2	3	4	5	6	7	8
Staff Car	1* (2023)	General Central	Pay Band-2 Rs.9300-	Non-Selection	Not Applicable	Not Applicable	Not Applicable
Driver		Service Group 'C',	34800/- Grade Pay				
(Special	* Subject to	Non-Gazetted,	Rs.4200				
Grade)	variation	Non-Ministerial					
	dependent on		[Level-6 (Rs.35400-	m			
	workload		112400) in the Pay				
			Matrix]				

Period of probation, if		In case of recruitment/ deputation/	If a Departmental Promotion	Circumstances in
any		absorption, grades from which promotion/	Committee exists, what is its	which Union
	or by deputation/ absorption and	deputation/ absorption to be made	composition	Public Service
	percentage of the vacancies to be			Commission is to
	filled by various methods.			be consulted in
				making
		1 1		recruitment.
9	10	11	12	13
Not Applicable	Promotion	Promotion:	Group 'B' Departmental Promotion	Not Applicable
		Staff Car Driver Grade-I in Pay Band-1	Committee for considering promotion:	
		Rs.5200-20200 Grade Pay Rs.2800 [Level-5		
- 11		(Rs.29200-92300) in the Pay Matrix] with 3	1. Deputy Secretary/ Director in-charge	
1944	34	years of regular service in the grade and have		
		passed the trade test, specified by the		
		Government		

		2. Under Secretary in-charge	
	7	(Administration) in the Department of Legal Affairs - Member	
		3. Co-opted Member preferably belonging to Scheduled Caste or	
		Scheduled tribe of the rank of Under	
		Secretary/ Assistant Legal Adviser-	- 13
		Member	
		Group 'B' Departmental Confirmation	
=		Committee for considering confirmation:	
		1. Deputy Secretary/ Director in-charge	
		(Administration) in the Department of Legal Affairs - Chairperson	
		Legal Attairs - Chairperson	
	in parel in the	2. Under Secretary in-charge	
1		(Administration) in the Department of Legal Affairs - Member	
		3. Co-opted Member preferably	
		belonging to Scheduled Caste or	
		Scheduled tribe of the rank of Under Secretary/ Assistant Legal Adviser-	
		Member	
		2 26	
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[F. No.A- / / 2023-Admn-I (LA)] RAJEEV KUMAR, Dy. Secretary Footnote:- The earlier rule of the Ministry of Law & Justice, Department of Legal Affairs (Staff Car Driver) Recruitment Rules, 2002 were published vide GSR No.337 dated 12-08-2002.

ANNEXURE TO THE SCHEDULE SCHEME OF THE TRADE TEST

- I. Appointment to Grade-I of Staff Car Driver (SYLLABUS)
 - 1. Must be able to read English Numerals and figures.
 - 2. Must have a thorough knowledge of Traffic Regulation.
 - 3. Must have good knowledge of Engine working and must be able to locate faults and rectify minor running defects.
 - 4. Must be able to clear carburetor, plug etc.

TEST

Practical test based on the above.

- II. Appointment to Grade-II of Staff Car Driver (SYLLABUS)
 - 1. Must be able to read English Numerals and figures.
 - 2. Must have a good knowledge of Traffic Regulation.
 - 3. Must be able to locate faults and carry out minor running defects.
 - 4. Must be able to change wheels and correctly inflate tyres.

TEST

Practical test based on the above.